## Calcutta High Court (Original Side)

Scrutiny List From 03-08-2021 To 03-08-2021

SI No.	Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
1	AP	331/2021	RIKI PROPERTIES PVT LTD AND ORS	DEBABRATA GANGULY	19-08-2021	<ol> <li>EXTRA FORM</li> <li>SIGN OF PETITIONER BELOW PRAYER</li> <li>COURT NO AND LISTING DATE</li> <li>CAVEAT INTIMATION</li> <li>NOTICE OF MOTION NOT PROPERLY DONE</li> </ol>

Printed On 03-08-2021